

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.09.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

- No Mention will be permitted without prior consent of the other side.**
- To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Reporting Compliance

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 95/2026	Narasimha Varaprasad Anala Vs Registrar Of Companies, Telangana	Mr. CV Shailandran	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 495/2026 For Stay IA No. 1397/2026	Kasi Srinivas Liquidator of Ethnic Tobacco Ltd Vs State Bank of India & 3 Ors.	Ms. Aishwarya Chevuturi	
3.	Comp App (AT) (CH) (Ins) No. 496/2026 For Stay IA No. 1398/2026	Kasi Srinivas Liquidator of Ind Tob International Pvt Ltd Vs State Bank of India	Ms. Aishwarya Chevuturi	
4.	Comp App (AT) (CH) (Ins) No. 444/2026 For Exemption IA No. 1257/2026 For Stay IA No. 1258/2026	KM Panneerselvam Vs Mahalingam Suresh Kumar RP & 4 Ors. WITH	Mr. A S Sathish Kumar PCS	
5.	Comp App (AT) (CH) (Ins) No. 445/2026 For Exemption IA No. 1259/2026 For Stay IA No. 1260/2026	MP Sakthivel Vs Mahalingam Suresh Kumar RP & 4 Ors. WITH	Mr. A S Sathish Kumar PCS	

6.	Comp App (AT) (CH) (Ins) No. 446/2026 For Stay IA No. 1261/2026 For Exemption IA No. 1262/2026	MP Mohansundar Vs Mahalingam Suresh Kumar RP & 2 Ors. WITH	Mr. A S Sathish Kumar PCS	
7.	Comp App (AT) (CH) (Ins) No. 447/2026 For Stay IA No. 1263/2026 For Exemption IA No. 1264/2026	R Subha Vs Mahalingam Suresh Kumar RP & 3 Ors. WITH	Mr. A S Sathish Kumar PCS	
8.	Comp App (AT) (CH) (Ins) No. 448/2026 For Stay IA No. 1265/2026 For Exemption IA No. 1266/2026	PS Sathish Kumar Vs Mahalingam Suresh Kumar RP & Anr.	Mr. A S Sathish Kumar PCS	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 268/2026 For Stay IA No. 755/2026 For Exemption IA No. 756/2026 (Interim Order)	Mariyala Jagan Mohan Suspended Director & Shareholder of Spectra India Ecoprojects Pvt Ltd Vs Aditya Birla Capital Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	
10.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyannarayana	
11.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026 (Interim Order)	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
12.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026 (Interim Order)	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
13.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026 (Interim Order)	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator

14.	Comp App (AT) (CH) (Ins) No. 301/2026 For Stay IA No. 856/2026	Boyina Satya Srinivasa & 2 Ors. Vs Charudutt Marathe Liquidator of Saradambika Power Plant Pvt Ltd	Mr. Maharshi Viswaraj	
15.	IA No. 1000/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 357/2026	EPP Composites Pvt Ltd Vs BGR Energy Systems Ltd	Mr. Anandodaya Mishra	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	IA No. 1238/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 197/2026 For Stay IA No. 564/2026 (Interim Order)	A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd Vs Biotechnology Industry Research Assistance Council & Anr	Mr. Sandeep Kumar Ambalavanan	

For Hearing (Part Heard)

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025 (Part Heard)	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
18.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025 (Part Heard)	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
19.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025 (Part Heard)	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
20.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025 (Part Heard)	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 394/2025 For Stay IA No. 1146/2025 For Direction IA No. 1593/2025	Superintending Engineer, Pudukkottai Electricity Distribution Circle, Tamil Nadu Power Distribution Corporation Ltd & 2 Ors Vs Suriyabalaji Steels Pvt Ltd, Rep by its Liquidator MS Viswanathan & Anr	Mr. ST Raja	
B. Without Interim Order				
22.	Comp App (AT) (CH) (Ins) No. 583/2025 For Exemption IA No. 1780 & 1781/2025	Punjab National Bank (International) Ltd Vs Pesco Beam Environmental Solutions Pvt Ltd	Mr. Mithilesh Kumar Pandey	Mr. B Sarath Babu

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 176/2021 (Comp App (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
24.	TA (AT) No. 177/2021 (Comp App (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Through its Liquidator T.S.N Raja Vs Dy. CSTE/Const & 2 Ors WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 R3 Mr. Mayank Jain R2
25.	TA (AT) No. 187/2021 (Comp App (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr. T Ravichandran	Ms. Shipra Shukla
26.	TA (AT) No. 36/2022 (Comp App (AT) (Ins) No. 596 - 597/2019)	MTR Foods Pvt Ltd Vs Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt Ltd & 4 Ors. WITH	Mr. Vivek Krishnani	Mr. Amit Agrawal R1 Mr. Prithvi Raj JS R2 Mr. G Sridhar- R5

27.	TA (AT) No. 34/2022 (Comp App (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Ms. Pritha Srikumar Iyer- R3 Mr. Prithvi Raj JS R4
28.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
29.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd & 23 Ors	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
30.	Comp App (AT) (CH) (Ins) No. 182/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bannanje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
31.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bannanje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
32.	Comp App (AT) (CH) No. 30/2022	M Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr. C Umashankar	Mr. B Ramana Kumar R2
33.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No. 503 & 504/2022	P Dot G Constructions Pvt Ltd Vs KR Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P Jagadeesan- R1
34.	Comp App (AT) (CH) (Ins) No. 318/2022 For Stay IA No. 673/2022 For Exemption IA No. 674/2022	Chief Executive Officer Vs P. Sriram, Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.S Sathiyarayanan
35.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt Ltd Vs Akshaya Irrigation Products Pvt Ltd	Mr. ML Lahoty	Mr. M Velmurugan
36.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2

37.	Comp App (AT) (CH) (Ins) No. 303/2023 For Exemption IA No. 927/2023 For Directions IA No. 928/2023 For Stay IA No. 929/2023	NWCC Supply Chain Solutions Pvt Ltd Vs Metro Cash & Carry India Pvt Ltd WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq
38.	Comp App (AT) (CH) (Ins) No. 304/2023 For Exemption IA No. 930/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt Ltd	Mr. Gagan Chhabra	Mr. M Roshan Atiq

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
41.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
42.	Comp App (AT) (CH) (Ins) No. 467/2025 For Additional Docs IA No. 1328/2025 For Stay IA No. 1329/2025	D R Balakrishna Raja Personal Guarantor, BKR Hotels & Resorts Pvt Ltd Vs B Mekala, RP of DR Balakrishna Raja & 2 Ors.	Mr. BSV Prakash Kumar	Mr. T Sundar Rajan R2
B. Without Interim Order				
43.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors Vs The Liquidator CS Anuradha Bisani WITH	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani

44.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator CS Anuradha Bisani, Lanco Infratech Ltd	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
45.	Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025 For Additional Docs. IA No. 1028/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors WITH	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Ms. Vandana Vyas R7
46.	Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025 For Stay IA No. 511/2026 For Additional Docs. IA No. 1044/2026 For Exemption IA No. 1046/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors. WITH	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Ms. Vandana Vyas R7
47.	Comp App (AT) (CH) No. 36/2026 For Stay IA No. 450, 452 & 643/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 8 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Mr. G Bhupesh R8
48.	Comp App (AT) (CH) (Ins) No. 163/2025 To Adv. Hg. IA No. 1660/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP of Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Majithia R1 Ms. Stefy R3 Mr. Rohan Kothari R4
49.	Comp App (AT) (CH) (Ins) No. 167/2025 To Adv. Hg. IA No. 1661/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP of Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Ms. Pearl Majithia R1 Mr. Rohan Kothari R3 Ms. Stefy R4
50.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025	Fortuna Integral Projects Pvt Ltd Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt Ltd & Anr	Mr. S Vivekananda	Ms. Pearl Majithia R1 Mr. Rohan Kothari R2
51.	Comp App (AT) (CH) (Ins) No. 357/2025 For Exemption IA No. 1070 & 1071/2025	Savitri Telecom Services Vs Lookman Electroplast Industries Ltd	Mr. Adarsh Rai	Mr. Dhruv Gupta

52.	Comp App (AT) (CH) (Ins) No. 440/2025 For Stay IA No. 1256/2025	Income Tax Dept. Tax Recovery Officer Central-I, Chennai Vs Canara Bank & Anr.	Mr. Raj Kumar Jhabakh	Mr. Varun Srinivasan R1 Ms. Naga Harshitha B
53.	Comp App (AT) (CH) (Ins) No. 503/2025 For Stay IA No. 1419/2025	Summit Marine Exports Pvt Ltd & Anr. Vs State Bank of India & Anr	Mr. Y Suryanarayana	Mr. Pranava Charan R1
54.	Comp App (AT) (CH) No. 16/2026	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors WITH	Mr. Rohith R Kamath	Uday Shankar Associates R1-R4
55.	Comp App (AT) (CH) No. 17/2026	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors.	Mr. Rohith R Kamath	Uday Shankar Associates R1-R4
56.	Comp App (AT) (CH) (Ins) No. 148/2026 For Stay IA No. 453/2026	Dr. Viloo Morawala Patell Vs Biotechnology Industry Research Assistance Council & Anr	Mr. Rohith R Kamath	Mr. Manoj Kumar Mishra R1 Mr. Avinash Krishnan Ravi R2
57.	Comp App (AT) (CH) (Ins) No. 406/2026 For Stay IA No. 1164/2026	Butta Automotive Pvt Ltd & 7 Ors. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 7 Ors WITH	Ms. Poornima Devi T	Mr. Y Suryanarayana For Caveator
58.	Comp App (AT) (CH) (Ins) No. 407/2026 For Stay IA No. 1165/2026	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 13 Ors. WITH	Mr. Ranghasayee NRG	Mr. Y Suryanarayana For Caveator
59.	Comp App (AT) (CH) (Ins) No. 409/2026 For Stay IA No. 1168/2026	Meridian Educational Society Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 14 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana For Caveator

12:30 PM

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
60.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022 For Intervention IA No. 1296/2026 (Interim Order)	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1

02:00 PM

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
61.	Comp App (AT) (CH) No. 66/2022 For Stay IA No. 712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam& 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
62.	Comp App (AT) (CH) No. 67/2022 For Stay IA No. 713/2022	K Vaidyalingam& 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
63.	Comp App (AT) (CH) No. 68/2022 For Stay IA No. 714/2022	K Vaidyalingam& 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
64.	Comp App (AT) (CH) No. 69/2022 For Stay IA No. 715/2022	K Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
65.	Comp App (AT) (CH) No. 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
66.	Comp App (AT) (CH) No. 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
67.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K. Subramani & 2 Ors Vs SK Ganesan & 12 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4

68.	Comp App (AT) (CH) No. 73/2022 For Stay IA No. 719/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
69.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
70.	Comp App (AT) (CH) No. 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
71.	Comp App (AT) (CH) No. 78/2022 For Stay IA No. 726/2022 Leave to file IA No. 727/2022 For Additional docs. IA No. 1197/2024	S Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1
72.	Comp App (AT) (CH) No. 80/2022 For Stay IA No. 730/2022	K Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1
73.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
74.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in